

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1729
ANSWERED ON 28.12.2017

JAL KRANTI ABHIYAN

†1729. SHRIMATI HEMA MALINI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is implementing Jal Kranti Abhiyan to promote water conservation;
- (b) if so, the details thereof;
- (c) whether the success of Jal Gram Yojana being implemented there under has been quite encouraging; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d) Yes, Madam. Central Government launched Jal Kranti Abhiyan (2015-18) on 5th June, 2015 in order to consolidate water conservation and management in the country through a holistic and integrated approach involving all stakeholders, making it a mass movement. The objectives of Jal Kranti Abhiyan (JKA) are:-

- Strengthening grassroot involvement of all stakeholders including Panchayati Raj Institutions and local bodies in water security and development schemes;
- Encouraging the adoption/utilization of traditional knowledge in water resource conservation and its management;
- To utilize sector level expertise from different levels in government, NGO's, citizens etc.; and
- Enhancing livelihood security through water security in rural areas.

The components of JKA include (i) Jal Gram Yojana (ii) Development of Model Command Area (iii) Mass Awareness Programme and (iv) Other Activities.

Under the Jal Gram Yojana component, two villages in each district preferably facing acute water scarcity have been envisaged for identification across country. So far, 1115 Jal Grams have been selected and 269 water security plans have been prepared under the Jal Gram Yojana. The State-wise details of selected Jal Grams are at **Annexure-I**.

Jal Kranti Abhiyan is a convergence programme and no separate funds have been provided for the activities under JKA. Expenditure on various activities under JKA have been proposed through convergence of the existing schemes of Central / State Governments for example, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), Integrated Watershed Management Programme (IWMP) etc.

The results of Jal Kranti Abhiyan have been encouraging.

Annexure referred to in reply to parts (a) to (d) of the Unstarred Question No. †1729 to be answered in Lok Sabha on 28.12.2017 regarding “Jal Kranti Abhiyan”

State-wise number of Jal Grams identified/to be identified under Jal Kranti Abhiyan

S.No.	State	Total No. of Jal Grams to be selected	No. of Jal Grams selected	Jal Grams in the process of selection
1.	Andhra Pradesh	26	26	0
2.	Arunachal Pradesh	40	40	0
3.	Assam	54	27	27
4.	Bihar	64	30	34
5.	Chhattisgarh	54	54	0
6.	Goa	6	6	0
7.	Gujarat	66	50	16
8.	Haryana	42	42	0
9.	Himachal Pradesh	24	24	0
10.	Jammu & Kashmir	44	44	0
11.	Jharkhand	48	48	0
12.	Karnataka	60	60	0
13.	Kerala	28	28	0
14.	Madhya Pradesh	102	53	49
15.	Maharashtra	68	60	8
16.	Manipur	18	9	9
17.	Meghalaya	22	22	0
18.	Mizoram	16	14	2
19.	Nagaland	24	24	0
20.	Odisha	60	60	0
21.	Punjab	44	32	12
22.	Rajasthan	66	66	0
23.	Sikkim	8	8	0
24.	Tamilnadu	62	62	0
25.	Telangana	18	18	0
26.	Tripura	16	8	8
27.	Uttar Pradesh	150	150	0
28.	Uttarakhand	26	26	0
29.	West Bengal	40	0	40
30.	Andaman & Nicobar	6	6	0
31.	Chandigarh	0	0	0
32.	Dadra & Nagar Haveli	2	2	0
33.	Daman & Diu	4	4	0
34.	Lakshadweep	2	2	0
35.	Delhi	6	6	0
36.	Puducherry	4	4	0
	Total	1320	1115	205